

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CA(CAA) No. 102/NCLT/AHM/2017

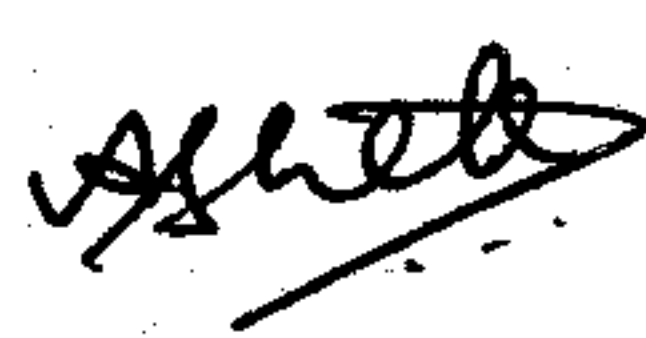
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2017**

Name of the Company: Zylog Plastalloys Pvt. Ltd.
 Zylog Composites Pvt. Ltd.
 Pehnav E-retail Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

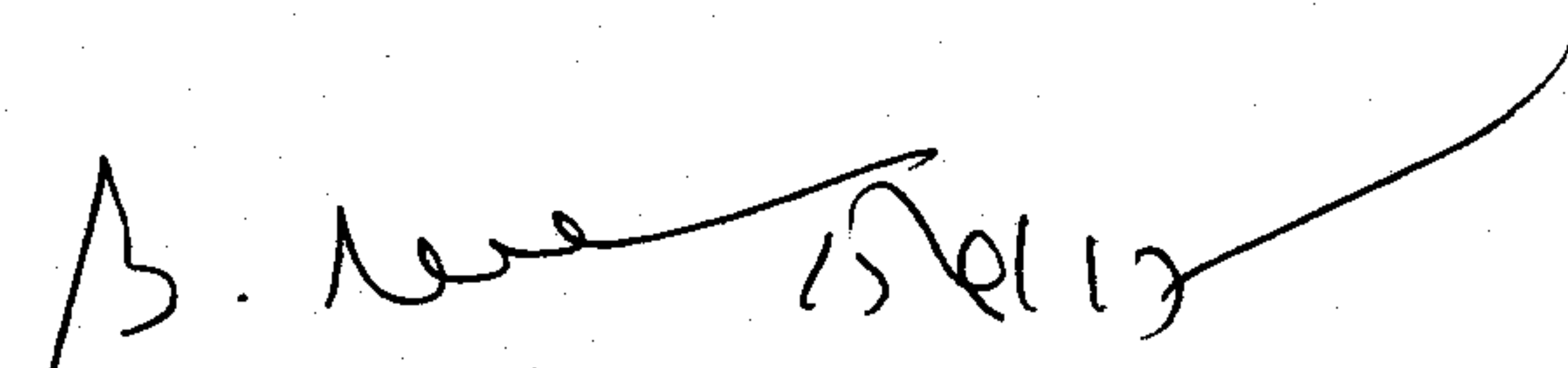
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Aditi Sheth, Adv. i/b. Vaibhavi Parikh	Advocate	Applicants	
2.				

ORDER

Learned Advocate Ms. Aditi Sheth i/b Learned Advocate Ms. Vaibhavi Parikh
present for Applicants.

At request of Learned Counsel for Applicant.

List the matter on 05.10.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 15th day of September, 2017.